

Annexure-1

Name of the corporate debtor: Bee Kay Precision (India) Pvt. Ltd.; Date of commencement of liquidation: 10-Feb-2020; List of stakeholders as on: 04.03.2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Bank Of Baroda			83621677/-	83621677/-		Yes	No	Equitable mortgage of following properties:- 1) Plot no. D-80, Panki site no.-5, Kanpur 2) Plot no. F-42, Panki site no.-5, Kanpur 3) Plot No.G-25, Chinhat, Village Goela, Lucknow	83621677/-	100%			0		List of Stakeholders has been compiled including claims received and admitted in the course of CIRP



SCHEDULE II

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

[Date: 08/01/2021]

To
The Liquidator
CA Pawan.K.Goel
A.R & Co, Chartered Accountants
C-1, 2nd Floor, RDC, Raj Nagar
Ghaziabad, U.P - 201001

From

Bank of Baroda having its Head Office at Baroda Bhavan, R C Dutt Road, Alkapuri, Baroda – 390007 and a Branch Office among other places at BO:Bank of Baroda, ZOSARB, Dwarka Bhawan, 1st Floor, 19A, Tagore Town, Prayagraj, 211002

Subject: Submission of proof of claim in respect of the liquidation of M/s Bee Kay Precision (India) Private Limited under the Insolvency and Bankruptcy Code, 2016.

Sir/Madam,

Bank of Baroda, hereby submits this proof of claim in respect of the liquidation M/s Bee Kay Precision (India) Private Limited. The details for the same are set out below:

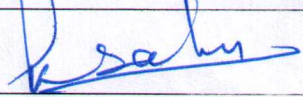
1	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Bank of Baroda ZOSARB ALLAHABAD PAN No: AAACB1534F
2	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Dwarka Bhawan, 1 st Floor, 19A, Tagore Town Prayagraj Pin- 211002 Email- armall@bankofbaroda
3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	Balance Outstanding of Cash Credit A/c- Rs. 7,40,02,303.83/- (as on 31.12.2018) Unapplied interest from 01.01.2019 to 10.02.2020 i.e, upto liquidation date- Rs. 1,40,56,491.46/- Total Outstanding of Cash Credit- Rs. 8,80,58,795.29/- Balance Outstanding of Bank Guarantee (BG)- Rs.42,59,962.00 /-(as on 10.02.2020) Total Claim for Loan – 9,23,18,757.29/-



4	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	<ul style="list-style-type: none"> • Sanction Letter • Account statement of following accounts from 01.01.2019 to 10.02.2020 showing debit balances • Calculation sheet of unapplied interest from 01.01.2019 to 10.02.2020
5	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NIL
6	DETAILS OF HOW AND WHEN DEBT INCURRED	Credit facility sanctioned and availed by the company.
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	<p>1. Property situated at Plot No. 41, MIG, Block G, situated at Gujaini KUDP, Kanpur nagar admeasuring 189.00 square meter owned by Mr. Brij Lal Sharma s/o Late Mr. Dhanpat Sharma, bounded as under East: Plot No. 40 West: Plot No. 42 North: Plot No. 32 South: Road of 7.50 meter. Value Rs. 75,91,536/-</p> <p>2. Property situated at Plot No. D-80, situated at Panki Site no-5, Kanpur nagar admeasuring 808.96 square meter owned by M/s Bee Kay Precision bounded as under: East: 18.0 m wide road no 11 West: Plot No. D-81 North: Plot No. F-75 & F-75/A South: 18.0 m WIDE ROAD NO 7 Value Rs. 1,93,94,388/-</p> <p>3. Property situated at Plot No. F-42, situated at Panki site no-5, Kanpur nagar admeasuring 783.0 square meter owned by M/s Bee Kay Precision bounded as under: East: 18.0 m wide road no 13 West: Canal North: Plot No. F-41 South: Forest Land Value Rs. 1,55,87,061/-</p> <p>4. Property situated at Plot No. G-25, situated at Chinhat, in village Goela, Bakshi ka Talab, Lucknow admeasuring 800.00 square meter owned by M/s Bee Kay Precision bounded as under: East: Plot no G-26 West: Plot no G-24</p>



		<p>North: Plot No. G-27 South: 18 M wide road no 2 Value Rs- 59,80,740/-</p> <p>5. Hypothecation of plant & machinery and other fixed assets of the Company except P&M financed by SIDBI. Value Rs.494.22/- lakhs (as per WDV 31.03.2017)</p> <p>6. Hypothecation of stock</p> <p>7. Hypothecation of book debts.</p> <p>8. Cash margin for BG.</p>
8a	WHETHER SECURITY INTEREST RELINQUISHED	NO
9	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	<p>Account No.- 00640200000494</p> <p>Name –NO LIEN ACCOUNT, ZOSARB, ALLAHABAD</p> <p>IFSC code :BARBOALLAHA</p> <p>BANK OF BARODA , MG MARG BRANCH, ALLAHABAD</p>
11	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	<ul style="list-style-type: none"> • Sanction Letter dated • Account statement of following accounts from 01.01.2019 to 10.02.2020 showing debit balances • Calculation sheet of unapplied interest from 01.01.2019 to 10.02.2020

Signature of financial creditor or person authorised to act on his behalf	
Name in BLOCK LETTERS: P.K SAHU	
Position with or in relation to creditor: ASST. GENERAL MANAGER	
Address of person signing: D-301, Priyadarshini Apartment, Sarojini Naidu Marg, Prayagraj 211001.	

